

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 366/2016

C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

NAME OF THE COMPANY : M/S.

Sushma Avasthi

V/s

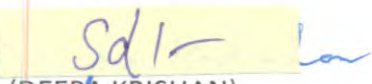
Parnal Infratech Pvt. Ltd.

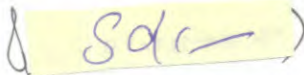
SECTION OF THE COMPANIES ACT: 433(e)&(f)&434

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Vijayender Kumar Adv.		for Petitioner	Vijayender Kumar Adv.

ORDER

At the request of the Learned counsel for the petitioner further two weeks time is granted to comply with the order dated 15.02.2016. Let the matter be posted on 8.05.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
17.04.2017